

ITEM NO.802
(MENTIONING)

COURT NO.3

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION(S)(CRIMINAL) NO(S). 945/2024

SONAL PALIT

PETITIONER(S)

VERSUS

AYAN DASGUPTA

RESPONDENT(S)

Date : 11-09-2025 This petition was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Ms. Ranu Purohit , AOR

For Respondent(s) : Mr. Subhasish Mohanty, AOR

UPON being mentioned the Court made the following
O R D E R

List on 19.09.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)